

location of which are decided on techno-economic considerations. Subject to this, relatively backward areas are given preference. During the Seventh Plan period, namely, 1985-90, the following letters of intent (LOIs), and industrial licences (ILs) were issued to the backward areas:—

	LOI	IL
1985	774	427
1986	621	278
1987	536	192
1988	551	153
1989	553	175
1990 (upto May)	204	67

Eighth Five Year Plan is under finalisation and, therefore, it is not possible to indicate which proposals will be finally included in the Plan.

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**Promotion of Women interest in the Village and Rural Industries**

4344. SHRI DHARMA NNA MONDAYYA SADUL: Will the Minister of INDUSTRY be pleased to state:

(a) whether there are any women's cooperatives under KVIC to promote interests of women in the village and rural areas;

(b) if so, the details thereof; and

(c) the details of incentives/assistance available to such co-operatives?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Yes Sir. There are some cooperatives under the fold of KVIC which are exclusively manned by women for the welfare of women folk in villages.

(b) The following cooperatives are run by women under different trades of KVIC which are financed by the respective State KVI Boards except at Sl. No. 9:—

<i>Name of the Cooperative</i>	<i>Programme/Scheme</i>
1. Women's India Trust, Panvel.	Fruit & vegetable products.
2. Shri Mahila Gruha Udyog Lijjat Papad having various branches throughout the country.	Papad & Masala making.
3. Destitute Women Soap Mfg. ICS Ltd., Telprolu (Andhra Pradesh).	Non-edible Oils and Soap.
4. Kerala Soap Industries Federation, Calicut.	Non-edible Oils and Soap.
5. Uma Maheshwari Soap Mfg. ICS Ltd., Guntur (A.P.).	Do.
6. The Manapad Women Workers Palm Leaf Industries Society Ltd., Tamilnadu.	Palm leaf fancy articles.
7. Edayansanthu Women Multipurpose Coop. Society, Vellore.	Do.
8. Vandakanchery Block Women's Handmade Paper Coop. Society.	Handmade Paper.
9. Sunderban Khadi & Village Industries, 24-Parganas, West Bengal. (directly run by KVIC).	Khadi.

(c) KVIC extends financial and fiscal support, appropriate service facilities such as supply of raw material, marketing, training and technical infrastructure for the development of Khadi and Village Industries under its purview. Financial assistance is provided as per approved pattern of assistance. Khadi loans are interest free whereas village industries loans carry interest of four per cent per annum obtained from budgetary support. Under Interest Subsidy of KVIC, the implementing agencies have to bear interest @ four per cent per annum on both Khadi and Village Industries loans. In the pattern of assistance, there is a grant element if the societies consist of 100 per cent women.

**Container Service from Cuddalore Port**

4345. SHRI C. SRINIVASAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have opened inland container depots in various States in the country;

(b) if so, the details thereof; and

(c) whether Government propose to open container services from Cuddalore Port to Madras Port and other parts of the country?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b) Yes, Sir. At present following Inland Container Depots are functioning on the Railways:—

- Bangalore
- Coimbatore
- Guntur
- Anaparti
- New Delhi
- Ludhiana
- Amingaon (Guwahati)

(c) At present there is no such proposal.  
 Maruti Udyog Ltd 176-85  
**Agents for Sale of Maruti Vehicles**

4346. SHRIMATI SUBHASHINI ALI: Will the Minister of INDUSTRY be pleased to state:

(a) the City-wise/State-wise number of agents appointed by the Maruti Udyog Limited till 31 December, 1989 and since 1st January, 1990 in the country indicating the number of vehicles sold by each of these agencies during this period;

(b) whether it is a fact that more powerful and influential sales representatives are located in Delhi who are selling Maruti Vehicles all over the country thus depriving the States in respect of Sales Tax and other taxes; and

(c) whether inter-State transfer of Maruti Vehicles is proposed to be prohibited at least for 2 years from the date of purchase?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The city-wise and statewise number of dealers appointed by MUL till 31st December, 1989 are given in the Statement-I below.

No dealers have been appointed by Maruti Udyog Limited since 1st January, 90.

The number of vehicles despatched to each of Maruti Udyog Limited's dealers since inception till 31st December, 1989, and for the period 1st January, 1990 to 31st July, 1990 is given in the Statement-II below.

(b) Delhi dealers sell cars in Delhi only.

(c) No, Sir.